

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2567
ANSWERED ON:28.08.2012
STRENGTHENING OF JAILS
Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of Central funding for modernisation and strengthening of jails in Odisha State, inter-alia indicating the amount of Central grants that have been sanctioned for the purpose during each of the last three years;
- (b) the present status of strengthening the policing of East coast areas of the State to check entry of anti-social and terrorists by boats; and
- (c) the details of the demands made by the State Government in this direction and the extent to which the same has been agreed to/implemented during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): State of Odisha was allocated Rs.80.55 crore by the Government during the Modernisation Scheme for Prisons from 2002-2009 for construction of new jails, barracks, staff quarters, water and sanitation works. As the Scheme closed on 31-3-2009 no fund allocation under the Scheme was made during the last three years. However a sum of Rs. 100 crore has been allocated by the Thirteenth Finance Commission to the State of Odisha for up gradation of security of jails, additional fortifications, better amenities to prisoners, improvement in sanitation, water-supply and medical care.

(b): Keeping in view the vulnerability of the coasts to the activities of criminals and anti-national elements, a Coastal Security Scheme Phase-I was formulated. The Scheme was approved in January, 2005 for implementation in 5 years from the year 2005-06. The Scheme has closed on 31.03.2011.

The details of approved components under the Scheme for East Coast are given below:-

S.No.	Name of State/ UT	Costal Police Stations	Vessels	Jeeps	Motor Cycles	Check Out- post	Barracks
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1	Tamil Nadu	12	24	12	36	40	12
2	AP	6	18	12	18	-	-
3	Odisha	5	15	10	15	-	-
4	West Bengal	6	18	12	12	-	6
5	Puducherry	1	3	2	3	-	-
6	A&N Islands	-	10	18	20	-	-

A lump sum assistance of Rs. 10 lakh per police station has also been approved for computers and equipments etc.

The coastal States/UTs carried out a vulnerability/gap analysis in consultation with the Coast Guard to firm up their additional requirements for formulation of the Coastal Security Scheme Phase-II. The Coastal Security Scheme Phase-II is being implemented over a period of 5 years from 1st April, 2011. The details of approved components under the Scheme for East Coast are given below:

S. No.	Name of State/ UT	Costal Police Stations	Boats/Vessels	Number of others	Four- wheelers	Motor Cycles
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1	Tamil Nadu	30	20	12	30	60
	(19mt)					
2	AP	15	30	7	15	30
3	Odisha	13	26	5	13	26
4	West Bengal	8	7	4	8	16
5	Puducherry	3	6	2	3	6
6	A&N Islands	20	10	10	20	20
	MOCs	10			23	

LV- large vessels RIB- Rigid Inflatable Boats Marine Operational Centres A lump sum assistance of Rs. 15 lakh per Coastal Police Station is also given for surveillance equipment, computer systems and furniture.

(c) : An amount of Rs. 223.22 lakh has been given to State Government of Odisha during the last three years for construction of Coastal Police Stations and Jetties and purchase of vehicles.